

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0030409/2026	MINA @ SOUDAMINI SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 () //
2	BLAPL/0030410/2026	PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI DWIBEDI VS STATE OF ODISHA	ADARSH RAM MOHANTY VS	KEONJHAR TOWN /703 /2026 () //
3	BLAPL/0030411/2026	PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI DWIBEDI VS STATE OF ODISHA	ADARSH RAM MOHANTY VS	KEONJHAR TOWN /452 /2026 () //
4	BLAPL/0030412/2026	NEPALA MATIARY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //
5	BLAPL/0030415/2026	SHIVAM KUMAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	PLANTSITE /959 /2025 () //
6	BLAPL/0030417/2026	LADU KISHORE PRADHAN VS STATE OF ODISHA	DURGA PRASAD JENA VS	/ /0 () //
7	BLAPL/0030421/2026	PURNA NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BANAPUR P.S. /379 /2026 () //
8	BLAPL/0030423/2026	SALEBEGA PALKA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 () //
9	BLAPL/0030424/2026	SATYANARAYAN BAG VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 () //
10	BLAPL/0030430/2026	KESAN SUNA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 () //
11	BLAPL/0030431/2026	PRASANTA KARE VS STATE OF ODISHA	TRILOCHAN NANDA VS	PADAMPUR /237 /2026 () //

ORISSA HIGH COURT
CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0030434/2026	KARTIK @ KARTIKA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JAGATSINGPUR /858 /2025 () //
13	BLAPL/0030437/2026	JYOTIRANJAN NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /188 /2026 () //
14	BLAPL/0030438/2026	BISHNU MAHATO @ BISHNU KUMAR MAHATO @ BISHNU KUMAR PANDA VS STATE OF ODISHA	SADHODHAK PANDA VS	ROURKELA GRPS. /139 /2025 () //
15	BLAPL/0030440/2026	SUNNY KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /12 /2024 () //
16	BLAPL/0030441/2026	SAGAR GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /355 /2026 () //
17	BLAPL/0030443/2026	SUBASH BEHERA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BASELI SAHI PS /106 /2026 () //
18	BLAPL/0030447/2026	SUSHANT KUMAR MOHANTY @ KALU @ SASANT KUMAR SAHU VS STATE OF ODISHA	ASANT KUMAR SAHU VS	SEMILLIGUDA /123 /2026 () //
19	BLAPL/0030449/2026	SUSHANTA KUMAR MOHANTY @ KALU @ SASANT KUMAR SAHU VS STATE OF ODISHA	ASANT KUMAR SAHU VS	DAMANJODI /74 /2026 () //
20	BLAPL/0030457/2026	MAHESWAR SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	KHANDAPARA /97 /2025 () //
21	BLAPL/0030458/2026	SANJAY SAHOO VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	CDA-II /75 /2026 () //
22	BLAPL/0030459/2026	LITUNA @ SADANANDA DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ATHGARH /43 /2023 () //
23	BLAPL/0030461/2026	TULASI @ TOPHAN @ PILABABU HANS	BIKASH CHANDRA PARIJA	KOMNA PS /1 /2024

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0030463/2026	SUKADEV NAIK	BIBHUTI RANJAN MOHANTY	BANARAPAL /365 /2026
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0030468/2026	SARAT KUMAR BEHERA	SOMANATH MITRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0030470/2026	ANIL CHOUDHURY	UMA SHANKAR PATEL	SUNDARGARH SADAR /481 /2026
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0030472/2026	SAROJ BALLABHAI	SURYAKANTA DWIBEDI	G.R.P.S. (TITILAGARH) /99 /2026
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0030473/2026	SITARAM MAHATO	KULDEEP MOHANTY	BANDOMUNDA /58 /2026
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0030474/2026	AFSANA @ APSANA KHATUN @ MONIM KHAN	SK. ZAFARULLA	CHHENDIPADA /342 /2026
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0030475/2026	SONAM BIBI	SK. ZAFARULLA	CHHENDIPADA /342 /2026
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0030479/2026	RAHUL @ BAKSHISH SINGH MEHER	AMLAN SHAKTI PAUL	JATNI P.S. /336 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0030480/2026	SAROJ KUMAR PARIDA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0030481/2026	SOMANATH PUHAN	AMLAN SHAKTI PAUL	NCB BHUBANESWAR /12 /2025
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0030484/2026	KAMALESWAR GOUDA	DEBASNAN DAS	JEYPORE MAHILA /117 /2026
		VS	VS	()

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0030486/2026	STATE OF ODISHA RUDRA KUMAR VS	DEBASNAN DAS VS	// KANTABANJI /159 /2026 ()
36	BLAPL/0030488/2026	STATE OF ODISHA RAHUL KUMAR DEEP @ RAHUL KUMAR DIP	SANJIB KUMAR BHANJADEO	// / /0 ()
37	BLAPL/0030489/2026	STATE OF ODISHA SUF SAGAR PANI VS	SANJIB KUMAR BHANJADEO VS	// BALLIGUDA /25 /2026 ()
38	BLAPL/0030490/2026	STATE OF ODISHA ANIL SENAPATI VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
39	BLAPL/0030491/2026	STATE OF ODISHA BABLU SEKH VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
40	BLAPL/0030493/2026	STATE OF ODISHA ABINASH KUMAR DAS VS	SANJIB KUMAR BHANJADEO VS	// BALLIGUDA /25 /2026 ()
41	BLAPL/0030496/2026	STATE OF ODISHA Rakesh Kumar Naik VS	Babita Dash VS	// / / ()
42	CMP/0046821/2026	State of Orissa TILOTTAMA MALLIK VS	ASHOK KUMAR SARANGI VS	// / / ()
43	CMP/0046825/2026	MAMINA PRUSTY NILAMANI SWAIN VS	SAIBRATA RATH VS	// / / ()
44	CMP/0046839/2026	JAYAKRUSHNA PANDA KULAMANI BARIK VS	PRAKASH KUMAR MISHRA VS	// / / ()
45	CMP/0046871/2026	DASARATHI RANA Aryan Ispat and Power Private Limited VS Zenith Steels	SWARUP KUMAR PATNAIK VS	// / / () //

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMP/0046884/2026	SUBRAT KUMAR PANDA VS ANANTA PANDA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
47	CMP/0046911/2026	SHAIK ABDUL SALIM VS SK. IRFAN	ALOK KUMAR MOHAPATRA VS	// 0 //
48	CONTC/0046773/2026	ACHYUTANANDA DEY VS JUGALESWARI DASH, DSE, ORISSA	ADV. VS	// 0 //
49	CONTC/0046778/2026	AJIT KUMAR KAR CHOUDHURY VS PARVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR	ADV. VS	// 0 //
50	CONTC/0046779/2026	SATYAJIT DASH MOHAPATRA VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
51	CONTC/0046792/2026	PRAVATI MALLICK VS ARUN KUMAR NAYAK, SUB COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
52	CONTC/0046828/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,ADVTACK VS SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA, KHURDA	ADV. VS	// 0 //
53	CONTC/0046830/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,ADVTACK VS DIRECTOR, LIFT IRRIGATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
54	CONTC/0046831/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT,ADVTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// 0 //
55	CONTC/0046832/2026	REGISTRAR (JUDICIAL) , ORISSA HIGH COURT,ADVTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
56	CONTC/0046834/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,ADVTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
57	CONTC/0046835/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,ADVTACK	ADV.	//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//
58	CONTC/0046836/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE DIRECTOR, (PERSONNEL) CHIEF ENGINEER, WATER RESOURCES, BHUBANESWAR		//
59	CONTC/0046837/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		DIRECTOR, LIFT IRRIGATION, ODISHA, BHUBANESWAR		//
60	CONTC/0046840/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//
61	CONTC/0046841/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
62	CONTC/0046842/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE DIRECTOR (PERSONNEL), CHIEF ENGINEER, WATER RESOURCES, BHUBANESWAR		//
63	CONTC/0046843/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
64	CONTC/0046844/2026	REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE COMMISIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
65	CONTC/0046845/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
66	CONTC/0046846/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
67	CONTC/0046847/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
68	CONTC/0046848/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK		//
		VS	VS	0

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0046849/2026	THE SUPERINTENDING ENGINEER, SOUTHERN INVESTIGATION CIRCLE, BERHAMPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
70	CONTC/0046850/2026	THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK VS		// // 0
71	CONTC/0046851/2026	THE MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
72	CONTC/0046852/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
73	CONTC/0046853/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
74	CONTC/0046854/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
75	CONTC/0046855/2026	THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
76	CONTC/0046856/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR, (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS		// // 0
77	CONTC/0046857/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
78	CONTC/0046858/2026	THE MANAGING DIRECTOR, LIFT IRRIGATION CORPORATION-CUM-DIRECTOR, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
79	CONTC/0046859/2026	THE EXECUTIVE ENGINEER, LIFT IRRIGATION DIVISION, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0046861/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
81	CONTC/0046862/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
82	CONTC/0046863/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
83	CONTC/0046864/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ENGINEER IN CHIEF, IRRIGATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
84	CONTC/0046865/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
85	CONTC/0046869/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
86	CONTC/0046877/2026	AMIT MOHAMANSING VS NITYANANDA BARIK, OES, D.E.O., CUTTACK	ADV. VS	// 0 //
87	CONTC/0046880/2026	SAMBARI KISKU VS KIRANDEEP KAUR SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION, CUTTACK	RAJESH RANJAN SAHOO VS	// 0 //
88	CONTC/0046883/2026	DR. SATCHIDANANDA MISHRA VS KIRANDEEP KAUR SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION, CUTTACK	ADV. VS	// 0 //
89	CONTC/0046889/2026	RADHARANI SAMAL VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
90	CONTC/0046908/2026	AJAYA KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
91	CRLA/0030426/2026	BHARATI JENA	PARSURAM PANDA	KHAIRA /123 /2026

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0030477/2026	UTTAM @ DIBYALLOCHAN LOHAR	RAJIB RATH	HARICHANDANPUR /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	CRLLP/0030497/2026	STATE OF ODISHA	ADVOCATE GENERAL	//
		VS	VS	()
		SANTOSH MEHER		//
94	CRLMA/0030446/2026	UNION OF INDIA	SANTOSH KUMAR MUND, SPECIAL PUBLIC PROSECUTOR	MANORHAPATA /307 /2024
		VS	VS	()
		GOPI @ RAJANIKANTA BEHERA		//
95	CRLMA/0030483/2026	MANORANJAN SAMAL	AMLAN SHAKTI PAUL	MANCHESWAR P.S. /573 /2026
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0030427/2026	KANHU CHARAN PATTNAYAK	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /211 /2025
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0030439/2026	BIJU @ ANANTA BEHERA	SAPAN KUMAR LENKA	NIALI /213 /2021
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0030442/2026	NISHAMANI BEHERA	MOHAMMED FARADISH	/ /0
		VS	VS	()
		MIMI BEHERA		//
99	CRLMC/0030450/2026	PRAFULLA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /130 /2024
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0030455/2026	JAVED AKHTAR	ARUNA NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0030465/2026	BANTY @ BISWANATH SINGH	MOHAMMED RIAZ	JAGATSINGPUR /163 /2026
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0030467/2026	RAKESH KUMAR SINGH	AMIT SUJAT BISWAL	GUDARI /41 /2022
		VS	VS	()

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0030476/2026	STATE OF ODISHA SHEIKH IFTEKHAR HUSSAIN VS	SEKH ZAKIR HUSSAIN VS	// KHANDAGIRI P.S. /609 /2021 ()
104	CRLMC/0030495/2026	STATE OF ODISHA POOJA MISHRA VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /135 /2023 ()
105	CRLMC/0030498/2026	STATE OF ODISHA RAKESH CHHATRIA VS	KULDEEP MOHANTY VS	// // ()
106	CRLMP/0030487/2026	STATE OF ODISHA KALINGA COMBINES PRIVATE LIMITED VS	AVIJIT PATNAIK VS	// NAYAPALLI P.S. /540 /2026 ()
107	CRLREV/0030448/2026	STATE OF ODISHA SAGAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// SINAPALI /93 /2026 ()
108	FAO/0046874/2026	STATE OF ODISHA ROSHAN KUMARI VS	DEBASISH PATNAIK VS	// // ()
109	JCRLA/0030464/2026	UNION OF INDIA SUBASH JANI VS	ADV. VS	// NARASINGHPUR /51 /2026 ()
110	LAA/0046868/2026	STATE OF ODISHA BHARAT CHANDRA CHAND VS	HEMANTA KUMAR ROUT VS	// // ()
111	MACA/0046804/2026	THE ARBITRATOR CUM COLLECTOR, DHENKANAL M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS	PRADEEP CHANDRA SAHOO (1) VS	// // ()
112	MACA/0046806/2026	JWALIT KERKETTA THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS	PRANJAN KUMAR MOHANTY VS	// // ()
113	MACA/0046807/2026	AHALYA JENA THE BRANCH MANAGER, CHOLAMANDALAM INSURANCE COMPANY LTD., ROURKELA VS	ADARSH KUMAR VS	// // ()
		DUTIKA BISI		//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	MACA/0046810/2026	THE BRANCH MANAGER, CHOLAMANDALAM VS REKHA PERE	ADAM KHALIL INSURANCE COMPANY LTD. VS VS	// 0 //
115	MATA/0046774/2026	DEEPAK KUMAR PARIDA VS SUCHISMITA SAMAL	SAMVIT MOHANTY VS VS	// 0 //
116	RPFAM/0046809/2026	MAUSUMI SI VS SANAT JENA	BALARAM NAYAK VS VS	// 0 //
117	RPFAM/0046873/2026	Krushna Chandra Nayak VS Sudhansubala Nayak and another	Rabindra Nath Barik VS VS	// 0 //
118	RPFAM/0046878/2026	MIRA RANI RATH VS SANTOSH KUMAR RATH	PRATAP CHANDRA MISHRA VS VS	// 0 //
119	RSA/0046797/2026	THE ZONAL MANAGER, BANK OF INDIA, ZONAL OFFICE, RAIPUR VS UPA MAJHI	SUBODH CHANDRA MISHRA VS VS	// 0 //
120	RVWPET/0046776/2026	TRINATH MAJHI VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS VS	// 0 //
121	WA/0046872/2026	PRINCIPAL SECRETARY OF FE AND CC DEPT GOVT OF ODISHA VS SOMANATH BEHERA	VS VS VS	// 0 //
122	WP(C)/0046770/2026	GURUKUL INTERNATIONAL PUBLIC SCHOOL, DEENA VS STATE OF ODISHA	DEENAMAHAPATRA VS VS	// 0 //
123	WP(C)/0046771/2026	MANORANJAN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS VS	// 0 //
124	WP(C)/0046772/2026	LALATENDU DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS VS	// 0 //
125	WP(C)/0046775/2026	GEETARANI BHOI	KARUNAKAR GAYA	//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0046777/2026	MD.ZAFAR NOOR	KHAN MAHMOODUL HASAN NIAMATI	//
		VS	VS	0
		THE BAR COUNCIL OF INDIA, NEW DELHI		//
127	WP(C)/0046780/2026	BIRANCHI NARAYAN MOHAPATRA	MANAS KUMAR PRADHAN	//
		VS	VS	0
		THE COLLECTOR AND DIST.MAGISTRATE. DEBGADA		//
128	WP(C)/0046781/2026	ANUBRATA BARA	LOKESH GOURAV MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0046782/2026	S.NARAYAN REDDY	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		EAST COAST RAILWAY, BHUBANESWAR		//
130	WP(C)/0046783/2026	SITANATH MOHANTA	SHAKTI SEKHAR	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0046784/2026	MANJULA KUMARI PRUSTI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0046785/2026	STEEL AUTHORITY OF INDIA LTD (SAIL)	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0046786/2026	SANGRAM MALLIK	RAJ KUMAR ROUT	//
		VS	VS	0
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS		//
134	WP(C)/0046787/2026	BHOLANATH MOHANTA	SHAKTI SEKHAR	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0046788/2026	DHARANIDHAR JENA	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0046789/2026	T. S. ALLOYS, THIKA MAZDOOR SABHA	SUKANTA KUMAR DALAI	//
		VS	VS	0

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0046790/2026	STATE OF ODISHA T.DANDASI REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// // 0 //
138	WP(C)/0046791/2026	SAMBHU MUKHI VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
139	WP(C)/0046793/2026	T.PAPEYA REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //
140	WP(C)/0046794/2026	PANKAJ GIRI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
141	WP(C)/0046795/2026	S.RAMESH REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //
142	WP(C)/0046796/2026	R.JAGANNATH REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //
143	WP(C)/0046798/2026	ARJUN KARUA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
144	WP(C)/0046799/2026	MASUDA AKHTAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
145	WP(C)/0046800/2026	JYOTEERMAYEE MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
146	WP(C)/0046801/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
147	WP(C)/0046802/2026	ANIRUDHA DASH VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0046803/2026	DEBI PRASAD SUBUDHI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
149	WP(C)/0046805/2026	SUBRATA KUMAR RATHA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
150	WP(C)/0046808/2026	AMITABH SAMAL VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, CUTTACK-1	SUBHAM SHARMA VS	// 0 //
151	WP(C)/0046811/2026	PRAGYAN PARAMITA PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
152	WP(C)/0046812/2026	NILACHAL TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
153	WP(C)/0046813/2026	BHARATI PRASANNA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
154	WP(C)/0046814/2026	SUMANTA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
155	WP(C)/0046815/2026	LINGARAJ JENA VS STATE OF ODISHA	ASWINI KUMAR MOHANTY VS	// 0 //
156	WP(C)/0046816/2026	PADMANAVA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
157	WP(C)/0046817/2026	RABINARAYAN PANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
158	WP(C)/0046818/2026	KARPNA RAJESWAR PATRO @ K. RAJESWAR PATRO VS STATE BANK OF INDIA	DNITANJAYA MUND VS	// 0 //
159	WP(C)/0046819/2026	M/S MC PATEL AND CO.	KAJAL SAHOO	//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMISSIONER OF INCOME TAX, (APPEALS)		//
160	WP(C)/0046820/2026	BIJAY KUMAR PRADHAN	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0046822/2026	BANKUBIHARI DHIR	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0046823/2026	KSHETRA MOHAN SI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0046824/2026	MANGAL SINGH	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0046826/2026	SUSHREE SMITANJALI @ SUSHREE SMITANADHYA	DEBASHIS PANDA	//
		VS	VS	0
		DR.BISWARANJAN BHUIYAN		//
165	WP(C)/0046827/2026	GOURIRANI SAMANTARAY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0046829/2026	SANTILATA MOHAPATRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0046833/2026	SIBAPRASAD SHARMA	JAGANNATH BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0046860/2026	PRIYABRATA SWAIN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0046866/2026	KAILASH CHANDRA SWAIN	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0046867/2026	MALATI SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0046870/2026	UNION OF INDIA BIBEKANANDA PATTANAYAK VS	DIGANTA DAS VS	// // 0
172	WP(C)/0046875/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR VS	GOVINDA ANDHU DASH VS	// // 0
173	WP(C)/0046876/2026	UNION OF INDIA M/S.SHREE BHARAT MOTOR LTD.,PAHAL,BHUBANESWAR VS	GOVINDA ANDHU DASH VS	// // 0
174	WP(C)/0046879/2026	UNION OF INDIA M/S.CJ DARCL LOGISTICS LTD., SAMBALPUR VS	SATYA SMRUTI MOHANTY VS	// // 0
175	WP(C)/0046881/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	ADHIRAJ MOHANTY VS	// // 0
176	WP(C)/0046882/2026	THE CHIEF REGIONAL MANAGER, ICICI BANK LTD., GUJURAT GYANA RANJAN SAHOO VS	SOURAV SUMAN BHUYAN VS	// // 0
177	WP(C)/0046885/2026	STATE OF ODISHA RAJESH PRADHAN VS	DR.PURUSOTTAM CHULI VS	// // 0
178	WP(C)/0046886/2026	STATE OF ODISHA PRADEEP KUMAR SINGH VS	NARESH CHANDRA JENA VS	// // 0
179	WP(C)/0046887/2026	STATE OF ODISHA M/S.GROWERO TECHNOLOGIES PVT LTD., TEANISANKA VS	ANIL KUMAR SAMAL VS	// // 0
180	WP(C)/0046888/2026	STATE OF ODISHA PRASANA KUMAR DAS VS	NARESH CHANDRA JENA VS	// // 0
181	WP(C)/0046890/2026	STATE OF ODISHA SAJAL KUMAR DEB VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// // 0 //

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0046891/2026	BIDYUT PRAVA BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
183	WP(C)/0046892/2026	PRABIR KUMAR DASH VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
184	WP(C)/0046893/2026	THE LEGAL MANAGER, M/S.HDFC ERGO GENERAL INSURANCE COMPANY LTD.,OSL TOWER, CUTTACK VS MALATI NAYAK	ADAMINSURANCE VS	// 0 //
185	WP(C)/0046894/2026	PRANABESH CHAKRABORTY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
186	WP(C)/0046895/2026	NALINI KUMARI MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
187	WP(C)/0046896/2026	GOVINDA KUMAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
188	WP(C)/0046897/2026	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
189	WP(C)/0046898/2026	M/S. MIDDLEX, PURI VS COMMNR. OF STATE TAX, BANIJYAKAR BHAWAN, CUTTACK	BIBHUDENDRA MOHANTY VS	// 0 //
190	WP(C)/0046899/2026	HIMANSU MOHAN SAMANTARAY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
191	WP(C)/0046900/2026	RAMESH CHANDRA MOHANTY VS TPCODL, BBSR	SATYAJIT SAMAL VS	// 0 //
192	WP(C)/0046901/2026	SAMLESWARI SCHOOL OF NURSING, MANGALAKSAR, SAMBALPUR VS STATE OF ODISHA	SOURABH MOHAPATRA VS	// 0 //
193	WP(C)/0046902/2026	PRADIP KUMAR PATRA	SOUMYA JYOTI BISWAL	//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0046903/2026	DEBASIS RATH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0046904/2026	SUBRATA KUMAR SWAIN	SUMANTA MALIK	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR., EPFO, REGIONAL OFFICE, BBSR		//
196	WP(C)/0046905/2026	SARFARAJ AHMAD	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0046906/2026	BIDYUT RANJAN PATRA T.	DR. PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0046907/2026	IMPERIAL PRESIDENCY SCHOOL OF NURSING, CHUNAPADA	SUBHAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0046909/2026	JAGANNATH BASTIA	IN PERSON	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0046910/2026	Prasant Kumar Choudhury	KAILASH CHANDRA MISHRA	//
		VS	VS	0
		The Chairman cum Managing Director and others		//
201	WP(C)/0046912/2026	SUKANTI SETHY	SUBHAM AGRAWAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0046913/2026	ASHOKA KUMAR SAHU	Kananbala Roychoudhury	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0046914/2026	SUBHASH CHANDRA GHANTUAL	SUBHAM AGRAWAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0046915/2026	MANABHAJAN KARMI	SUBHAM AGRAWAL	//
		VS	VS	0

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0046916/2026	STATE OF ODISHA RAJESH KUMAR NAIK VS	SUBHAM AGRAWAL VS	// // 0
206	WP(C)/0046917/2026	STATE OF ODISHA SATYASUNDAR ROUT VS	Kananbala Roychoudhury VS	// // 0
207	WP(C)/0046918/2026	STATE OF ODISHA SUDHIRA BEHERA VS	Kananbala Roychoudhury VS	// // 0
208	WP(C)/0046919/2026	STATE OF ODISHA JUDHISTIR KANHAR VS	SUBHAM AGRAWAL VS	// // 0
209	WP(C)/0046920/2026	STATE OF ODISHA IB FIELD SUPPLIERS AND CONTRACTOR ASSOCIATION VS	SUBHAM KUMAR DALAI VS	// // 0
210	WP(C)/0046921/2026	MAHANADI COALFIELDS LIMITED MCL GANGADHAR BISOYI VS	Kananbala Roychoudhury VS	// // 0
211	WP(C)/0046922/2026	STATE OF ODISHA PABITRA KUMAR PRUSTY VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0
212	WP(C)/0046923/2026	THE CHIEF COMMISSIONER , CT AND GST, ODISHA HARIBANDHU BUDEK VS	Kananbala Roychoudhury VS	// // 0
213	WP(C)/0046924/2026	STATE OF ODISHA TECHNOCRAT ENTERPRISES VS	Kananbala Roychoudhury VS	// // 0
214	WP(C)/0046925/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS TAPAN GOLDAR VS	Kananbala Roychoudhury VS	// // 0
215	WP(C)/0046926/2026	STATE OF ODISHA DR ABHISHEK DASH VS	Atul Tripathy VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0046927/2026	AMIT KUMAR RANA VS STATE OF ODISHA	Atul Tripathy VS	// () //
217	WP(C)/0046928/2026	SIDDHARTH BARAI PROP- SIDDHARTH DESIGN VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE BALANGIR RANGE	ABHIRAM SAHOO VS	// () //
218	ABLAPL/0030413/2026	HARISH KUMAR JAGDEVRAJ @ PINU JAGDEVRAJ VS STATE OF ODISHA	ADARSH MOHANTY VS	DELANGA /288 /2026 () //
219	ABLAPL/0030414/2026	SAMPUDI DAS @ SISIR KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /400 /2026 () //
220	ABLAPL/0030416/2026	PRAKASH SAHOO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BIRMITRAPUR /427 /2026 () //
221	ABLAPL/0030418/2026	DIPANKAR HALDAR @ DEEPANKAR HALDAR VS STATE OF ODISHA	SOHAN KUMAR NAYAK VS	MOTU /93 /2024 () //
222	ABLAPL/0030419/2026	URMILA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JALESWAR /553 /2026 () //
223	ABLAPL/0030420/2026	RANJIT SAHU VS STATE OF ODISHA	MONOMOY BASU VS	CHANDIPUR /56 /2026 () //
224	ABLAPL/0030422/2026	DILLIP NAYAK @ DILU VS STATE OF ODISHA	SATYABRATA DASH VS	BANAPUR P.S. /379 /2026 () //
225	ABLAPL/0030425/2026	LIPUNA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	BANDAR MARINE /37 /2026 () //
226	ABLAPL/0030428/2026	SARADA PRASAD ROUTRAY VS STATE OF ODISHA	SATABDI SAMANTRAY VS	CHAULIAGANJA /436 /2026 () //
227	ABLAPL/0030429/2026	SANJUKTA ROUTRAY	SATABDI SAMANTRAY	CHAULIAGANJA /436 /2026

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0030432/2026	GOLAPI RAY	ASIT KUMAR JENA	ORKEL /163 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0030433/2026	SIDHANTA KUMAR PANDA	LOKESH GOURAV MOHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0030435/2026	SONU PANDA	ASIT KUMAR JENA	KALIMELA /218 /2025
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0030436/2026	SHRAVANA KUMAR GARDIA	SWARAJ PATEL	/ /
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0030444/2026	PANU @ RAJA BISWAL	PRASANNA KUMAR MISHRA	TUMUSINGA /320 /2026
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0030445/2026	DIBYA RANJAN SAHOO	AMULYA RATNA PANDA	JENAPUR /265 /2026
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0030452/2026	ASHIM KUMAR SEN	GURUPRASAD BEHERA	BALASORE TOWN /249 /2026
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0030453/2026	BIJAY SAHOO @ CHHABI SAHOO	SEVATI SOREN	MARKAT NAGAR /321 /2026
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0030454/2026	SUSANTA PRATIHARI	ANUGRAHA NARAYAN SAMANTRAY	GANIA /128 /2024
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0030456/2026	MRUTYUNJAY JENA	SURYAKANTA DWIBEDI	BHOGRAI /55 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0030460/2026	BANAMALI RAUTA	NIRANJAN LENKA	PATTAPUR (ASKA) /289 /2026
		VS	VS	()

ORISSA HIGH COURT

CASES FILED on :01/10/2026

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0030462/2026	STATE OF ODISHA TAPAN KUMAR DAS VS	BIBHUTI RANJAN MOHANTY VS	// KHANTAPADA /359 /2026 ()
240	ABLAPL/0030466/2026	STATE OF ODISHA RAMA CHANDRA SASAMAL VS	SIDHARTHA SANKAR RAY (2) VS	// CHATRAPUR /31 /2026 ()
241	ABLAPL/0030469/2026	STATE OF ODISHA BENUDHAR DEEP VS	JNYANANANDA PANDA VS	// KOKSARA /172 /2026 ()
242	ABLAPL/0030471/2026	STATE OF ODISHA RAKESH CHHATRIA VS	KULDEEP MOHANTY VS	// // ()
243	ABLAPL/0030478/2026	UNION OF INDIA (RAILWAY) TUSHAR KUMAR PRADHAN VS	RAJESH RANJAN SAHOO VS	// TANGI /501 /2026 ()
244	ABLAPL/0030482/2026	STATE OF ODISHA ARNAB SAMAL VS	RAMESH CHANDRA MAHARANA VS	// TANGI /475 /2026 ()
245	ABLAPL/0030485/2026	STATE OF ODISHA LINGARAJ BEHERA VS	SOUBHAGYA SWAIN VS	// // ()
246	ABLAPL/0030492/2026	STATE OF ODISHA NANU@MRUGANKA SEKHAR CHHOTARAY VS	BIJAYA KUMAR RAGADA VS	// PURI SADAR /407 /2026 ()
247	ABLAPL/0030494/2026	STATE OF ODISHA PRAHLLAD HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KOKSARA /131 /2022 () //